

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2418  
ANSWERED ON:16.08.2011  
CHALLAN BY TRAFFIC POLICE  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of challans issued by the Delhi Traffic Police in Delhi for drunken driving during each of the last three years and the current year;
- (b) the amount realised from erring/drunken drivers; and
- (c) the action proposed to be taken to check such incidents in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The number of challans issued by the Delhi Traffic Police in Delhi for drunken driving during last three years 2008, 2009 and 2010 and the current year (upto 31.07.2011) are as follows:

Year	Number of Challans
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2008	8,296
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2009	12,784
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2010	11,388
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2011 (upto 31.07.2011)	10,936
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(b): All challans issued by the Delhi Traffic Police for drunken driving are sent to Courts, which decide the punishment for violation in terms of fine or imprisonment or both.

(c): Regular checks are undertaken by Delhi Traffic Police near hotels, bars, pub joints etc. and violators are prosecuted under Section 185 of Motor Vehicles Act, 1988. General public is educated in respect of drunken driving through distribution of road safety literature, press advertisements, FM radio announcements etc. Besides, the Delhi Traffic Police recommends such cases to Transport Department, GNCT of Delhi for disqualification/revocation of driving licence.